

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1192
ANSWERED ON 09TH FEBRUARY, 2023**

PM GATI SHAKTI-NATIONAL MASTER PLAN

**1192. SHRI KRIPANATH MALLAH:
SHRI P.P. CHAUDHARY:
SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI SANGAM LAL GUPTA:
DR. RAMAPATI RAM TRIPATHI:
SHRI PRATAP CHANDRA SARANGI:
SHRI MAHENDRA SINGH SOLANKY:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the salient features of the PM Gati Shakti-National Master Plan;**
- (b) the fund sanctioned, allocated and utilized under this plan so far in the States of Assam, Rajasthan, Uttar Pradesh, Odisha and Madhya Pradesh so far;**
- (c) the number of road projects covered so far under this plan in the said States;**
- (d) the targets set and achieved in this regard in the said States; and**
- (e) the steps being taken by the Government for timely completion of the said projects in the said States?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) PM Gati Shakti National Master Plan (NMP) envisages a mechanism for coordinated planning and holistic integrated**

infrastructure development in the country across all sectors through inter-connected and multimodal transportation networks for economic development, improved trade competitiveness, promotion of exports and employment generation, etc. It envisages establishing integration and synergy amongst different infrastructure sector projects such as Railways, Roads, Ports, Waterways, Airports, Mass Transport, Logistics Infrastructure, supported by complementary roles of Energy Transmission, Information Technology & Communication, Social Infrastructure, etc., so as to facilitate coordinated and integrated planning, project preparations and implementations, optimization of logistics arrangements and efficient transportation systems.

The plan has been developed as a Digital Master Planning tool by BISAG-N (Bhaskaracharya National Institute for Space Applications and Geoinformatics) and has been prepared in dynamic Geographic Information System (GIS) platform for incorporating data on specific action plan of all the Ministries/Departments within a comprehensive database.

(b) The Ministry is primarily responsible for development and maintenance of NHs. All the NHs development projects of the Ministry are planned in line with PM GatiShakti NMP Principles.

No separate funds are allocated by the Ministry for PM GatiShakti NMP. Details of funds allocated and expenditure incurred / funds released for development of NHs during the last year and the current year for the States of Assam, Rajasthan, Uttar Pradesh, Odisha and Madhya Pradesh are as under: -

S. No.	State	Rs. In Crore			
		Allocation	Expenditure*	Allocation	Expenditure
		2021-22	2021-22	2022-23 (Upto Dec 2022)	2022-23 (Upto Dec 2022)
1	Assam	3,005.10	3,012.10	2,677.01	2,531.01
2	Rajasthan	11,324.11	11,334.11	6,612.54	6,374.54

S. No.	State	Rs. In Crore			
		Allocation	Expenditure*	Allocation	Expenditure
		2021-22	2021-22	2022-23 (Upto Dec 2022)	2022-23 (Upto Dec 2022)
3	Uttar Pradesh	11,146.18	11,210.18	13,135.50	12,441.50
4	Odisha	4,357.58	4,370.58	3,225.82	3,022.82
5	Madhya Pradesh	8,661.29	8,610.29	4,210.52	4,008.52

*Expenditure in some states was in excess against their allocation, however total expenditure in the country was well within the Ministry's overall Budgetary allocation available.

(c) and (d) The targets and achievements for award and construction of NHs during the last year and the current year for the States of Assam, Rajasthan, Uttar Pradesh, Odisha and Madhya Pradesh are as under: -

S. No.	State	(Length in km)			
		Target		Achievements	
		2021-22	2022-23	2021-22	2022-23 (Upto Dec 2022)
Award					
1	Assam	318	901	223	170
2	Rajasthan	275	760	516	760
3	Uttar Pradesh	874	1,108	1311	351
4	Odisha	432	569	348	31
5	Madhya Pradesh	755	652	805	245
Construction					
1	Assam	435	442	318	182
2	Rajasthan	611	695	722	481
3	Uttar Pradesh	825	585	825	370
4	Odisha	605	352	544	187
5	Madhya Pradesh	582	547	871	423

(e) The Ministry closely monitors various issues that affect project, environment/forest/wildlife clearances, Road Over Bridge (ROB) & Road Under Bridge (RUB) issues, contractual issues, land acquisition, encroachment removal, law & order issues, utility shifting, etc., for all NHs projects in various States including in the States of Assam, Rajasthan, Uttar Pradesh, Odisha and Madhya Pradesh. Progress of projects is monitored through advanced digital platforms such as Project Monitoring Information System (PMIS) and Data Lake, BhoomiRashi portal (for Land Acquisition). Periodic reviews are held at various levels in the Ministry with all stakeholders including officers of executing agencies (such as National Highways Authority of India (NHAI), National Highways & Infrastructure Development Corporation Ltd. (NHIDCL), Border Roads Organization (BRO), State Governments and Union Territories (UTs)) to resolve these issues and ensure timely implementation of projects.
